

GRANT TO U. P. UNIVERSITIES

1755. DR. V. B. SINGH:

SHRI M. R. VYAS:

SHRI H. M. TRIVEDI:

SHRI U. K. LAKSHMANA
GOWDA:

DR. R. K. CHAKRABARTI:

SHRI KRISHAN KANT:

SHRIMATI PRATIBHA SINGH:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that U. P. State Minister for Higher Education has written to the U. G. C. that no grant be given to U. P. Universities without the prior approval of the State Government;

(b) if so, what steps are being taken by Government as required under Entry 66 of the VII schedule of the Constitution; and

(c) whether Government propose to advise the State Governments to have statutory university grants committees to allocate block grants to the State Universities and help them to develop with the aid of the U. G. C.?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The State Minister for Higher Education, Uttar Pradesh had, in August, 1972 written to the Chairman, University Grants Commission suggesting that the Commission may consult the State Government in advance about the availability of matching grants to the Universities and Colleges in the State in respect of the Commission's schemes of assistance, involving matching contribution. The Commission considered the matter in its meeting held on October, 4, and desired that this may be discussed with the Government of U.P. and Vice-Chancellors of U.P. Universities with particular reference to Fifth Five Year Plan development programmes and the Commission's assistance for the purpose. Further action in this behalf is being taken by the Commission.

(c) No such proposal is under consideration.

SITING UP OF NEW UNIVERSITIES

1756. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that student unrest in the universities and colleges in the country is on increase these days;

(b) if so, the names of the Universities which remained closed during the last three months and the number of days each university remained closed;

(c) what steps are being taken by Government in this regard;

(d) whether it is a fact that Government have instructed the State Governments not to open new universities;

(e) if so, what is the reaction of the State Governments thereto; and

(f) the names of universities which were started during the last five years?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN). (a) to (f) A statement is attached.

STATEMENT

(a) to (c) While no precise statistics are available immediately, it is generally felt that of late there has been an increase in the incidence of student unrest. It has caused serious concern to Government. The upsurge in students violence has been particularly noticed in the States of Andhra Pradesh, Assam, West Bengal, Kerala, Tamil Nadu, U.P., Bihar, Madhya Pradesh, Rajasthan, Punjab, Maharashtra and in the Union Territory of Delhi. The precise information regarding the various universities, which had to be closed for some time, is not readily available. The question of student unrest has been examined by a number of committees set up by Government or the U.G.C. The Gajendragadkar Committee on the Governance of Universities has recommended greater student participation in specified fields of activities. Government have accepted the report of the Committee in principle and recommended it to all the State Governments and universities. It would be realised that the reasons which lead to student unrest are complex in character. A recent study made by the Education Ministry has showed that the majority of incidents of student unrest have occurred due to non-academic reasons. The role of the various political parties on the academic campus has also come to the notice of the Government. There has been ex-